NOVEMBER 27, 1992

Bill Introduced 5

The motion was adopted.

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.36 hrs

ANCIENT AMOUNTS AND AROCHAEOLOGIGICAL SITES AND RENMATINS (AENDMENT) BILL (AMENDMENT OF SECTION 5)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introiduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act,⁹1958.

Mr. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958".

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.36 1/2 hrs

FOREIGNERS (AMENDMENT) BILL* (AMENDMENT OF SECTION)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Foreigners Act, 1946.

MR. DEPUTY SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946".

The motion was adopted

SHRI SYED SHAHABUDDIN: introduce the Bill.

15.37 hrs.

USE OF INDIAN LANGUAGES IN COMMERCIAL ADVERTISEMENTS AND ON PACKAGES OF CONSUMER GOODS BILL*

DR. LAL BAHADUR RAWAT (Hathras): Sir I beg to move for leave to introduce a Bill to provide for the compulsory use of Hindi language and one another Indian language in all commercial advertisements and on packages of consumer goods and for matter connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory use of Hindi language and one other Indian language in all commercial advertisements and on packages of consumer goods and for matters connected therewith".

The motion was adopted

DR. LAL BAHADUR RAWAT: Sir, I introduce the Bill.

15.37 1/2 hrs.

[English]

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT)* BILL (AMENDMENT OF SECTION 3)

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, I beg to move for leave to introduce a Bill further to amend to Salary. Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY SPEAKER: The question is: